

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:187
ANSWERED ON:21.07.2014
CONSTRUCTION OF BUILDINGS IN VICINITY OF AIRPORTS
Lokhande Shri Sadashiv Kisan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the rules/norms laid down for construction of buildings including private buildings in the vicinity of airports located in various States/UTs of the country;
- (b) whether the Government has taken note of non-compliance of the said rules/ norms and if so, the details of such cases reported during the last three years and the current year, State/UT/airport-wise along with the action taken thereon; and
- (c) the steps taken by the Government to ensure effective implementation of rules/ norms laid down for the purpose?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED () QUESTION NO.187 FOR 21TH JULY, 2014 REGARDING CONSTRUCTION OF BUILDINGS IN VICINITY OF AIRPORTS

(a) : Construction of buildings in the vicinity of airports of the country are regulated by the provisions of S.O. 84(E) notified on 14th January, 2010. As per the above Order, no building or structure shall be constructed within the limits specified around aerodromes without obtaining 'No Objection Certificate' from the concerned agencies.

(b) : Non-compliance or violation of the said rules/ norms considered illegal construction and the concerned authorities are responsible for enforcement. Details of reported during the last three years are being collected from the concerned authorities and will be laid on the Table of the House.

(c) : For effective implementation of the rules, the concerned Airport Director has been made responsible to initiate action against any violation as per provisions of the Aircraft (Demolition of Obstructions caused by Buildings and Trees etc.) Rules, 1994. The airport operators also monitor construction/ installations around airports through 'Airport Obstruction Monitoring Committee' consisting of various airport stakeholders.